

ITEM NO.46

COURT NO.2
(HEARING THROUGH VIDEO CONFERENCING)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1014/2021

ROHAN K RAJEEV & ORS.

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS.

Respondent(s)

(FOR ADMISSION; IA No.112996/2021 - FOR EX-PARTE AD-INTERIM RELIEF;
and, IA No.112995/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT)

Date : 09-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.
Dr. Charu Mathur, AOR
Mr. Sanjay Kumar Dubey, Adv.
Ms. Disha Omkumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard Ms. Meenakshi Arora, learned Senior Advocate in support
of the petition.

We do not see any reason to entertain the Writ Petition.

The Writ Petition is, accordingly, dismissed.

Pending applications, if any, also stand disposed of.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER